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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. SHAKTHI PRIYA (FOR KING & PARTRIDGE)	COUNSEL FOR R4 & R7	B. Shakti Priya (for King & Partridge).
2.	Ramaswamy Meyyappan (for P. Rajkumar Shabakh Counsel for Petitioner)	Counsel for Petitioner.	Mr. Ramaswamy (JM Legal)

ORDER

Shri Ramaswamy Meyyappan, counsel for petitioner present. Ms B Shakthi Priya, counsel for R4 & R7 are present. Counsel for R1 to R3 & R5 absent. Both the counsels present today reported that the matter is likely to be settled between the parties and prayed time for reporting the final outcome of the settlement talks. Counsel for petitioner is directed to inform counsel for R1 to R3 & R5 regarding the next date of hearing. Time extended at their request. Put up on 21.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)